Production of sub-standard vitamns

1273. SHRI RAM BHAGAT PASWAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state.

(a) whether Government are aware that M|s. Glaxo Lab. Ltd. are manu facturing vitamins and other baby foods which are mostly sub-standard; and

(b) if not, the details of sample examined during the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M. JOSHI): (a) and (b) Information is being collected and will be laid on the Table of the Sabha.

M/s. Associated Pharma, Kirti Nagar

1274. SHRI RAM BHAGAT PASWAN. Will the Minister of HEALTH AND 'FAMILY WELFARE be pleased to state:

(a) the names of samples tested from the products of M|s. Associated Pharma, Kirti Nagar. Delhi and the samples from its sister organisations so far during 1984; and

(b) the details of medicines which were found to be sub-standard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M. JOSHI); (a) As per information received from Delhi Administration, Delhi, no sample from 1.1.1984 to date has been taken for test or analysis of products of M|s. Associated Pharma, Kiriti Nagar, New Delhi or from its sister organisation.

(b) Does -not arise.

C.G.H.S. Dispensary No. 58, Delhi

1275. SHRI RAFIQ ALAM: Wil the Minister of HEALTH AND FA MILY WELFARE be pleased to state: (a) whether the building to which C.G.H.S. dispensary No. 58 in Delhi has been shifted is equipped for running a 'Poly clinic', specialist services and laboratory tests;

(b) whether any of the said services has started functioning; and

(c) if not, when they are expected to start functioning?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M. JOSHI): (a) to (c) Beneficiaries attached to Dispansary No. 58. Nangal Raya are provided Specialist Services and Laboratory Services from ' Maya Tilak Nagar Puri and dispensaries respectively, which is situated at a distance of approx. 5 km. from each. At present there is no proposal under consideration for opening polyclinic Specialist Services | Laboratory services at Nangal Raya Dispensary.

Congress of Medical Sciences under the auspices of the Medical Council of India

1276. SHRI CHATURANAN MISHRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether in January, 1984 the Medical Council of 'India organised a Congress of Medical Sciences in New Delhi;

(b) if so, the details thereof;

(c) whether each delegate was required to deposit with the Medical Council Rs. 250 as delegate fee;

(d) if so, the total number of delegates and the total amount received;

(e) whether it is a fact that in some cases cheques |drafts received in the name of Secretary, Medical Council of India were returned to the delegates and they were asked to send another cheque [draft in the name of Dr. S. P. Jain; and

(f) if so, the reasons therefor and whether such cheques | drafts have been deposited in the accounts of the Medical Council of India?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI): (a) No such Congress was organised by the Medical Council of India.

(b) to (f) Do not arise.

Dr. B. C. Roy awards in the Medical Council of India

1277. SHRI CHATURANAN MISHRA: Will the Minister of HEALTH 'AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that recently Dr. B. C. Roy awards were given to distinguished persons (Doctors) :

(b) if so, the details thereof;

(c) whether Government are aware that employees of Medical Council of India, New Delhi are not eligible for this award as per rules of the Medical Council of India;

(d) whether Dr. S. L. Agarwal, full time Inspector in the Medical Council of India was selected and given the award;

(e) if so, the person responsible for recommending his name in violation of rules;

(f) whether Dr. Agarwal, while working and residing in Delhi has given his address as ex-Dean K. G. Medical College, Indore, Madhya Pra- deshi and

(g) if so, what action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI): (a) and (b) Dr. B. C. Roy National Awards have been given during the year 1983 to 26 eminent persons in the following categories:—

(i) Eminent. Medical-man;

(ii) Medical-man-cum-Statesman;

(iii) Eminent persons in Art.

(iv) In recognition of the merit of eminent medical teacher;

(v) In recognition of the best talents in encouraging development of specialities in different branches of Medicine:

(vi) iln recognition of the best services in the field of Socio-medi-cal relief; and

(vii) Oration.

(c) to (g) There is no rule of Dr. B. C Roy National award fund, which debars an employee of the Medical Council of India to receive the award. Dr. S. L. Agarwal, whole time Inspector has been awarded Dr. B. C. Roy National award under the category of 'Eminent Medical Teacher'. As such, there hag been no violation of rules in this case.

Thefts of office records of Medical Council of India

1278. SHRI CHATURANAN MISHRA. Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that huge quantity of old office records of the Medical Council of India, New Delhi were stolen sometime in December, 1983 and then sold as refuse for Rs. 7000 to 8000 which was not accounted for in the office records;

(b) whether Government have re- " ceived any communication in the matter.

(c) if so, the details thereof; and